

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13020/01/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 02nd February, 2017.

NOTIFICATION

Shri Justice Piar Singh Rana tenders his resignation from the office of the Judge of Himachal Pradesh High Court, in pursuance of proviso (a) to clause (1) of article 217 of the Constitution, with effect from the afternoon of 02nd January, 2017.

my
2/2/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tel: 2338 3037

To

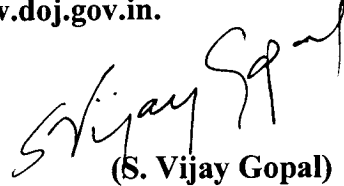
The Manager,
Government of India Press,
FARIDABAD

No. K. 13020/01/2017-US.II

Dated 02.02.2017

Copy to:-

1. Shri Justice Piar Singh Rana O/o Registrar General, Himachal Pradesh, Shimla.
2. The Secretary to Governor, Himachal Pradesh Shimla.
3. The Secretary to the Chief Minister, Himachal Pradesh, Shimla.
4. The Secretary to the Chief Justice, Himachal Pradesh High Court, Shimla.
5. The Chief Secretary, Government of Himachal Pradesh, Shimla.
6. The Registrar General, Himachal Pradesh High Court, Shimla.
7. The President's Secretariat, (CA.II Section), New Delhi.
8. PS to Principal Secretary to the Prime Minister, New Delhi.
9. Additional Registrar (Conf.), O/o Chief Justice of India,
6 Motilal Nehru Marg, New Delhi.
10. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (Justice)/JS(J-I)/DS(Desk)/S.O.(Desk)
11. Notification copy uploaded on the website of the Department of Justice,
Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India

Tele: 2338 2978